

IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR

EP No. 18 of 2024

(NARENDRA PATEL Vs SHRI GYANESHWAR PATIL)

Dated : 30-07-2024

*Shri Abhay Pandey - Advocate for the petitioner.*

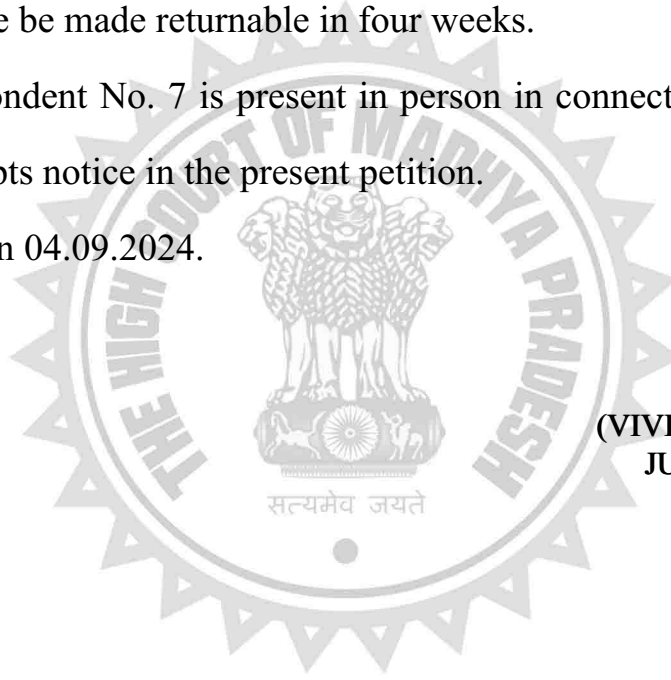
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Issue notice to the respondents on payment of process fee within seven working days by RAD mode. If P.F. is already paid, it need not be paid afresh.

Notice be made returnable in four weeks.

Respondent No. 7 is present in person in connected E.P. No. 19/2024 and he accepts notice in the present petition.

List on 04.09.2024.



(VIVEK JAIN)  
JUDGE

MISHRA